## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB)-102(PB)/2017

IN THE MATTER OF:

DBS Bank Ltd.

.... APPLICANT / PETITIONER

Vs.

Edu Smart Service Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.02.2018

Coram:

VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT

:- Mr. K. Dutta, Advocate

Ms. Padmini Kaur, Mr. Nayam Aggarwal and Ms.

Vishakha Gupta, Advocates

For the RESPONDENT

:- Mr. U. K. Choudhary, Advocate with

Mr. Sumesh Dhawan and Ms. Vatsala Kak,

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Advocates for Resolution PRofessioanl

## ORDER

At the request made by the learned counsel for the parties. Let the matter be placed before the Hon'ble Principal Bench on 12<sup>th</sup> February 2018.

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

(VARADHARAJAN) MEMBER (JUDICIAL)

Deepak Kumar 05.02.2018